

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 18.07.2024**

**COURT OF REGISTRAR**

**(VIRTUAL MODE)**

**11:30 A.M.**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4725 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	Rajan Rawat Resolution Professional Future Supply Chain Solutions Ltd. Vs. Rishi Kiran Logistics Pvt. Ltd.	Dhananjay Sud
<b>2.</b>	I.A. No. 4805 of 2024 in Comp. App. (AT) (Ins.) No. ____ of 2024	India Medtronic Pvt. Ltd. Vs. Healthcare Associates Pvt. Ltd.	Shahrukh Ejaz

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